

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**



APPLICATION NUMBER :

PETITION NUMBER : CA/1/2017

NAME OF THE APPLICANT : TECHNOLOGY FRONTIERS INDIA PVT LTD

UNDER SECTION : 2(41)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SRI VARSHINI for V. Mahesh.	Prong Counsel for PETITIONER	
2. V. Mahesh for V. Mahesh	Counsel for Petitioner.	

ORDER

Ms Sri Varshini, counsel representing Shri V Mahesh, PCS, for the petitioner present and filed reply to the objections raised by the ROC. The matter is posted for final hearing. Put up on **21.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)